

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 978L /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Smti. Suchandra Bhattacharjee,
Principal Judge,
Family Court, Dhubri

Dated Guwahati, the 26th September, 2023

Sub:- **Permission to avail Home Travel Concession (HTC).**

Ref:- Letter No. F.C.XII-3/2023/1126/E, dated 11.09.2023

Sir,

With reference to the above, I am directed to inform you that, your following prayers have been allowed :

1. permission to avail HTC for the block period 2022-2023, to visit to your home town at Silchar, Dist- Cachar, Assam, along with your husband and son, by the shortest possible route, as per existing rules.
2. to avail Durga Puja/long vacation, w.e.f. 16.10.2023 to 29.10.2023, along with station leave permission from the evening of 13.10.2023 (after office hour) till the morning of 30.10.2023 (before office hour).
3. to draw 80% of the HTC in advance.

During your absence, the next seniormost Judicial Officer available at the station will remain incharge of your Court and Office.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. **NO. HC.VII-81/2023/ 978L-9784/A**

Dated 26th September, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

Self
25/9/23

REGISTRAR (VIGILANCE)

Self
25.09.2023